

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.21
CP No.31/BB/2021

IN THE MATTER OF:

Mr. D Mahadev

... Petitioner

v.

M/s. Taqua Foods & Beverages Pvt Ltd

... Respondent

Order Under Section 241-242 of Companies Act, 2013

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP No. 31/BB/2021 is adjourned to 11.09.2021.


BY ORDER
(COURT OFFICER)

Brunda